

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

STARRED QUESTION NO:152

ANSWERED ON:29.10.2008

TRAINING TO PANCHAYAT REPRESENTATIVES

Patel Shri Kishanbhai Vestabhai;Sai Shri Nand Kumar

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether the Government proposes to evolve any mechanism to provide regular training to the Panchayat representatives in the country;
- (b) if so,the details thereof;
- (c) the funds allocated by the Government to various States for the said purpose during the last two years and the current year,State-wise,Year-wise;and
- (d) the number of representatives trained under the said programme?

**Answer**

MINISTER OF PANCHAYATI RAJ(SHRI MANI SHANKAR AIYAR)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN PARTS (a), (b), (c), & (d) OF LOK SABHA STARRED QUESTION NO.152 TO BE ANSWERED ON 29.10.2008 REGARDING TRAINING TO PANCHAYAT REPRESENTATIVES.

(a) & (b): Ministry of Panchayati Raj had arrived at a consensus with State Ministers of Panchayati Raj at the Seventh Round Table Conference held in Jaipur in December 2004 on the training strategy, thematic curriculum and assessment of training needs of the elected panchayat representatives.Institution building such as strengthening of State Institutes of Rural Development (SIRD),Extension Training Centres (ETCs) at the district,block and below,linkages between open universities with IGNOU and a variety of interventions through class room training,distance training,films,exposure visits and regular handholding through resource centres form the part of training strategy agreed at the Seventh Round Table.

In accordance with the resolutions of the Seventh Round Table this Ministry has prepared a "National Capability Building Framework (NCBF)", which provides a blueprint for regular and sustained capability building of elected representatives and officials and other stakeholders in Panchayati Raj,series of several training and handholding activities that include foundation courses,basic functional courses,sectorally focused training programmes,annual refresher courses,experiments to beacon panchayats,formation of PRI elected representatives networks,setting up of helplines.

This framework is being implemented in the 250 districts of 27 states covered under the Backward Regions Grant Fund (BRGF) through capacity building component of Rs 250 crore per annum.In addition the elements agreed at the Seventh Round Table have been incorporated in the Scheme of Rashtriya Gram Swaraj Yojana (RGSY) through which the Ministry of Panchayati Raj assists the states in providing training to elected representatives and functionaries of Panchayati Raj Institutions (PRIs) in non-BRGF areas. The allocation under this Scheme for 2008-09 is Rs 30.00 crore.Detailed programme guidelines have been issued in respect of both Backward Regions Grant Fund (BRGF) and Rashtriya Gram Swaraj Yojana(RGSY).Funds are released to the states on the basis of their action plans prepared in accordance with the Programme Guidelines.

(c): The details of funds allocated and released by the Government for imparting training to various States under RGSY and BRGF during the last two years and the current year,State-wise and Year-wise are annexed.

(d): A total number of 4,33,249 elected representatives of Panchayati Raj Institutions (PRIs) were trained under both BRGF & RGSY during 2007-08.

Annex

Release of funds under Capacity Building Component of BRGF/RGSY (2006-07 to 2008-09)

Year      2006-07    2007-08    2008-09

Sno.	State	Allocation Amount			Released Amount		Released Amount	
		under BRGF	(Rs in Crore)	(Rs in Crore)	(Rs in Crore)	(Rs in Crore)	(Rs in Crore)	(Rs in Crore)
	(Rs in Cr)	BRGF	RGSY	BRGF	RGSY	BRGF	RGSY	
1	A.P	13.00	13.00	4.00	13.00	0.82	-	4.00
2	Arunachal	1.00	0.50	0.47	-	-	-	-
3	Assam	11.00	9.12	0.94	-	3.26	-	3.26
4	Bihar	36.00	14.45	4.39	-	-	-	-
5	Chhattisgarh	13.00	9.10	-	-	-	13.00	-
6	Gujarat	6.00	-	-	-	3.95	6.04	-
7	Goa (#)	-	-	-	-	0.34	-	-
8	Haryana	2.00	-	1.89	-	0.07	3.23	-
9	H.P	2.00	-	0.79	2.00	0.79	-	-
10	Jharkhand	21.00	-	-	21.00	-	-	-
11	J&K	3.00	-	-	-	-	-	-
12	Karnataka	5.00	-	1.82	10.00	-	-	-
13	Kerala	2.00	-	0.44	2.00	0.58	-	-
14	M.P	24.00	14.95	0.62	24.00	0.62	-	-
15	Maharashtra	12.00	6.19	-	-	-	-	-
16	Manipur	3.00	-	-	-	0.40	-	-

17	Meghalaya	3.00	-	-	-	-	3.93	-
18	Mizoram	2.00	-	-	-	-	2.00	-
19	Nagaland	3.00	-	-	-	-	3.00	-
20	Orissa	19.00	-	-	19.00	3.14	-	-
21	Punjab	1.00	-	-	-	4.43	-	-
22	Rajasthan	12.00	7.87	-	-	2.57	-	-
23	Sikkim	1.00	0.94	0.41	-	-	-	-
24	Tamilnadu	6.00	-	-	-	2.36	16.32	-
25	Tripura	1.00	-	0.45	-	-	-	-
26	U.P	34.00	-	8.99	25.30	-	-	-
27	Uttarakhand	3.00	-	-	-	-	-	-
28	West Bengal	11.00	10.50	1.00	5.02	1.00	-	2.21
Total		250.00	86.62	26.21	121.32	24.33	47.52	9.47

Acronyms:BRGF:Backward Regions Grant Fund,RGSY:Rashtriya Gram Swaraj Yojana  
 (#) Goa is not covered under BRGF.